

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 13
IA/411(AHM)2021
in
CP(IB) 305 of 2018

Order under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

Pacific Pipe Systems Pvt Ltd

.....Respondent

Order delivered on 06.07.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant :

For the IRP/RP :

For the Respondent :

ORDER

Learned Senior Counsel Mr. Navin Pahwa appeared. Learned Counsel Ms. Nitu Chaturvedi appeared. Learned Counsel Mr. Shashwat Shukla appeared.

IA 411 of 2021 is filed by successful bidder claiming certain concession and exemptions while granting sale certificate of Corporate Debtor as a going concern. We direct the liquidator to file reply thereto within two weeks.

List the matter for further consideration on 02.08.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash


(MADAN B GOSAVI)
MEMBER (JUDICIAL)